

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2655
TO BE ANSWERED ON 03.01.2018

UNTESTED NUCLEAR REACTORS

2655. SHRI B. V. NAIK:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has signed agreements with new companies for setting up nuclear reactors in the country and if so, the details thereof;
- (b) whether the reactors to be supplied under the agreement is installed in any other part of the world and if so, the details thereof; and
- (c) if not, the reasons for buying these untested reactors?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

- (a) A General Framework Agreement (GFA) for setting up two units of 1000 MW each at Kudankulam in Tamil Nadu (Kudankulam Nuclear Power Plant, KKNPP-5&6 - 2X1000 MW) was signed by Nuclear Power Corporation of India Limited (NPCIL) with Atomstroyexport (ASE) of Russian Federation in June 2017.
- (b) Yes, Sir. The reactors to be set up, KKNPP-5&6 are VVER 1000 type reactors and are installed in several other countries like Russian Federation, Ukraine, China, Iran etc. These reactors are similar to KKNPP-1&2 currently in operation and KKNPP-3&4 under construction in India.
- (c) Does not arise in view of (b) above.
